

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 237 of 2014

Dated : 5th August, 2015

In the matter of:

**West Bengal State Electricity
Transmission Co. Ltd.**

.... Appellant(s)

Versus

**West Bengal Electricity Regulatory
Commission**

....Respondent(s)

O R D E R

Bench not assembled today.

Appeal is posted for further hearing on **8th September, 2015.**

Court Master

rkt